

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).35785/2012

(From the judgement and order dated 30/04/2012 in RP No.2398/2007 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

SMT.PUSPITA SAHOO

Petitioner(s)

VERSUS

SR. BRANCH MANAGER,ORIENTAL INS.CO.LTD.

Respondent(s)

(With office report)

Date: 03/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Ms. Divya Shukla,Adv.  
Mr. Vineet Bhagat,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.  
Mr. Satyendra Kumar ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Counter affidavit may be filed within four weeks.  
Rejoinder affidavit may be filed within two weeks thereafter.  
List thereafter.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master